

Rajeev Ranjan Mahto
Mediator/Conciliator, D.L.S.A, Deoghar
Bill of ~~special~~ mediation July 2018.

Sl. No.	Case No.	Courts Name	Settled	Not settled	Date of disposal	Bill	Remark
1.	G.R. 960/14	Sri Kamal Ranjan, J.M., Deoghar	Settled	-----	20.07.18	2000.00	
2.	A.B.P. 472/18	Sessions Judge, Deoghar	-----	Not settled	28.07.18	350.00	
3.	A.B.P. 318/18	A.S.J. VI, Deoghar	-----	Not settled	28.07.18	350.00	
4.	A.B.P. 187/2018 A.S.P. 22,118	A.S.J. VI, Deoghar	-----	Not settled	20.07.18	550.00	
5.	P.C.R. 345/2015	S.D.J.M., Madhupur,	Settled	-----	23.07.18	2000.00	
6.	G.R. 673/2014	S.D.J.M., Madhupur	Settled	-----	24.07.18	2000.00	
Total						7050.00	

Total Seven Thousand, Fifty Rupees only.

I Certified that the statement made herein above are true to the best of my knowledge and I believe to be true.

Yours

Rajeev Ranjan Mahto

(Rajeev Ranjan Mahto)
 Mediator Civil Court, Deoghar.

Seen
Seen
Seen

Checked and Verified by

20/8/18

-350/-
6900/-

Nutan Singh

Mediator/Conciliator, D.L.S.A, Deoghar

Bill - July 2018

Sl. No.	Case No.	Courts Name	Success	Failed	Date of disposal	Bill	Remark
1.	T.P.S. No. 111/2013	Civil Judge No. 1, Deoghar	-----	Failed	11.07.18	350.00	
2.	T.P.S. 87/2015	Civil Judge, NO. VII, Deoghar	-----	Failed	18.07.18	350.00	
3.	A.B.P. 533/2018	Sessions Judge, Deoghar	-----	Failed	20.07.18	350.00	
4.	O.M.C. 87/2018	Family Court, Deoghar	-----	Failed	20.07.18	350.00	
5.	O.S. 238/2017	Family Court, Deoghar	-----	Failed	20.07.18	350.00	
6.	P.C.R. 442/2018	A.Kisku, J.M., 1st Class, Deoghar	Success	-----	31.07.18	2000.00	
					Total	3750.00	✓

Total Three thousand Seven hundred Fifty Rupees only.

I Certified that the statement made herein above are true to the best of my knowledge and I believe to be true.

Yours

checked and verified by

Nutan Singh
16.8.18
(Nutan Singh)

Advocate,

Civil Court, Deoghar.

Received
Nutan Singh
16.8.18



Bam Shankar Prasad Singh
Mediator/Conciliator, D.L.S.A, Deoghar

Bill - July 2018

Sl. No.	Case No.	Courts Name	Settled/Not Settled	Date	Rupees
1	P.C.R. No. <u>82/11</u>	Kamal Ranjan, J.M. 1st Class, Deoghar	Settled	10.07.2018	2000.00
2.	P.C.R. 51/2011	Smt. Tanvee J.M. 1st Class, Deoghar	Settled	10.07.2018	2000.00
3.	P.C.R. 199/15	A.K. Minz, J.M. 1st Class, Deoghar	Settled	06.07.2018	2000.00
4	G.R. No. 1831/13	Kamal Ranjan, J.M. 1st Class, Deoghar	Settled	18.07.2018	2000.00
5	G.R. No. 727/18	Smt. Tanvee, J.M., 1st Class, Deoghar	Settled	24.07.2018	2000.00
6	G.R. No. 728/18	Smt. Tanvee, J.M., 1st Class, Deoghar	Settled	24.07.2018	2000.00
7	G.R. No. 4049/17	C.J.M., Deoghar	Settled	25.07.2018	2000.00
8	O.S. 125/18	Family Court, Deoghar	Not settled	25.07.2018	350.00

Bam Shankar Prasad Singh
18/11/18

Bam Shankar Prasad Singh
Mediator/Conciliator, D.L.S.A, Deoghar
Bill - July 2018

Sl. No.	Case No.	Courts Name	Settled/Not Settled	Date	Ruppees
1	P.C.R. No. - 82/11	Kamal Ranjan, J.M. 1st Class, Deoghar	Settled	10.07.2018	2000.00
2	P.C.R. 51/2011	Smt. Tanvee J.M. 1st Class, Deoghar	Settled	10.07.2018	2000.00
3	P.C.R. 199/15	A.K. Minz, J.M. 1st Class, Deoghar	Settled	06.07.2018	2000.00
4	G.R. No. 1831/13	Kamal Ranjan, J.M. 1st Class, Deoghar	Settled	18.07.2018	2000.00
5	G.R. No. 727/18	Smt. Tanvee, J.M., 1st Class, Deoghar	Settled	24.07.2018	2000.00
6	G.R. No. 728/18	Smt. Tanvee, J.M., 1st Class, Deoghar	Settled	24.07.2018	2000.00
7	G.R. No. 4049/17	C.J.M., Deoghar	Settled	25.07.2018	2000.00
8	O.S. 125/18	Family Court, Deoghar	Not settled	25.07.2018	350.00

Noted
Accepted
DUSA

Cancelled
Cancelled

2000.00

Bam Shankar Prasad Singh

1st 8/18

Arun Kumar Bhaiya
Mediator/Conciliator, D.L.S.A, Deoghar
Bill - July 2018

Sl. No.	Case No.	Courts Name	Settled	Not settled	Date of disposal	Bill	
1.	236/18 G.R. 391/15	Sri K. Ranjan, J.M. Ist Class, Deoghar	Settled	-----	28.07.18	2000.00	
2.	279/18 T.S. No. 115/17	S.J. No. I, Deoghar	Settled	-----	02.07.18	2000.00	
3.	181/18 T(P) S. No. 102/16	S.J. No. I, Deoghar	-----	Not Settled	03.07.18	350.00	
					Total	4350.00	✓

Total Four thousand three hundred fifty Rupees only.

I Certified that the statement made herein above are true to the best of my knowledge and I believe to be true.

Checked and Verified by

16/8/18

Yours

Arun K. Bhaiya

(Arun Kumar Bhaiya) 12/8/18
Mediator Civil Court, Deoghar

Neeraj
Deoghar

Sanjay Kumar Pandey
Mediator/Conciliator, D.I.S.A., Deoghar
Bill-July

Sl NO.	Courts Name	Case No.	Settled	Date of Disposal	Bill	Remark
1.	A.D.J. V, Deoghar	T.A. 3310	Failed	31/07/2018	350.00	✓
2.	Civil Judge-1	T.S. 149/12	Failed	26/07/2018	350.00	✓
3.	Family Court	O.S. 202/17	Failed	20/07/2018	350.00	✓
Total					1,050/-	

TOTAL Rs One Thousand Fifty Only

I Certified that the statements made herein above are true to the best of my knowledge and I believe to be true.

Yours
Sanjay Kumar Pandey

Checked and verified by

[Signature]
20/8/18

Yours
[Signature]
(Sanjay Kumar Pandey)
Mediator, Civil Court, Deoghar

Deepak Kumar

Mediator/Conciliator, D.L.S.A, Deoghar

Bill - July 2018

Sl. No.	Case No.	Courts Name	Settled	Not Settled	Date of disposal	Bill
1. ✓	P.C.R. 24/2018	Smt. Tanvee, J.M., 1st Class, Deoghar	Settled	-----	02.07.18	2000.00
2. ✓	P.C.R. No. 468/2015	Smt. A.Kisku, J.M., 1st Class, Deoghar	Settled	-----	24.07.18	2000.00
3. ✓	Title Suit No. 115/2016	Civil Judge, (Sr. Div.) No. 1, Deoghar	-----	Not Settled	17.07.18	350.00
4. ✓	O.M.C. No. 15/2018	Family Court, Deoghar	-----	Not Settled	24.07.18	350.00
5. ✓	G.R. 946/16	S.D.J.M., Madhupur	Settled	-----	03.07.18	2000.00
6. ✓	P.C.R. 154/16	Sri Narendra Kumar, J.M. 1st Class, Madhupur		Not settled	12.07.18	350.00
7. ✓	P.C.R. 425/18	S.D.J.M., Madhupur	Settled	----	18.07.18	2000.00
8. ✓	G.R. 161/17 T.R. 220/18	S.D.J.M., Madhupur	-----	Not settled	21.07.18	350.00

DR

Deepak Kumar

Mediator/Conciliator, D.L.S.A, Deoghar

Bill - July 2018

Sl No.	Case No.	Courts Name	Settled	Not Settled	Date of disposal	Bill
1.	P.C.R. 24/2018	Smt. Tanvee, J.M., 1st Class, Deoghar	Settled	-----	02.07.18	2000.00
2.	P.C.R. No. 468/2015	Smt. A.Kisku, J.M., 1st Class, Deoghar	Settled	-----	24.07.18	2000.00
3.	Title Suit No. 115/2016	Civil Judge, (Sr. Div.) No. 1, Deoghar	-----	Not Settled	17.07.18	350.00
4.	O.M.C. No. 15/2018	Family Court, Deoghar	-----	Not Settled	24.07.18	350.00
5.	G.R. 946/16	S.D.J.M., Madhupur	Settled	-----	03.07.18	2000.00
6.	P.C.R. 154/16 P.C.R. 144/16	Sri Narendra Kumar, J.M. 1st Class, Madhupur	-----	Not settled	12.07.18	350.00
7.	P.C.R. 425/18	S.D.J.M., Madhupur	Settled	-----	18.07.18	2000.00
8.	G.R. 161/17 T.R. 220/18	S.D.J.M., Madhupur	-----	Not settled	21.07.18	350.00


13/18/

Mukesh Kumar Pathak
Mediator/Conciliator, D.L.S.A, Deoghar
Bill - July 2018

Sl. No.	Courts Name.	Case No.	Settled	Not Settled	Date of Disposal	Bill	Remark
1	C.M. No. 234/18 M.S. 56/15	Family Court, Deoghar	-----	Not Settled	13.07.18	350.00	
2	C.M. No. 278/18 T.S. No. 145/09	Civil Judge (Sr. Dvn.) No. 1, Deoghar	-----	Not settled	24.07.18	350.00	
3	C.M. No. 285/18 T.S. No. 81/06	Civil Judge (Sr. Dvn.) No. 1, Deoghar	-----	Not Settled	27.07.18	350.00	
4.	C.M. No. 334/18 A.B.P. No. 627/18	Sessions Judge, Deoghar	Settled	-----	27.07.18	2000.00	
5	C.M. No. 265/18 T.(P.) S. No. 190/14	Civil Judge (Sr. Dvn.) No. 1, Deoghar	-----	Not settled	31.07.18	350.00	
					Total	3400.00	

Total Three thousand four hundred Rupees only
 I Certified that the statement made herein above are true
 to the best of my knowledge and I believe to be true.

Yours

Mukesh Kumar Pathak
 (Mukesh Kumar Pathak)
 Mediator Civil Court, Deoghar.

Checked and Verified by

01/08/18

Yours
Secretary
DLSP

Kanta Kumari
Mediator/Conciliator, D.J.S.A, Deoghar
Bill: July 2018

Sl. No.	Case No.	Courts Name	Settled	Failed	Date of disposal	Bill	Remark
1.	A.B.P. 455/2018	A.D.J. IV, Deoghar	Settled	-----	17.07.18	2000.00	
2.	A.B.P. 384/2018	Principal District and Sessions Judge, Deoghar	Settled	-----	17.07.18	2000.00	
3.	O.M.C. 118/18	Principal Judge, Family Court, Deoghar	Settled	-----	02.07.18	2000.00	
4.	A.B.P. 694/2013	Principal Judge, Family Court, Deoghar	Settled	-----	25.07.18	2000.00	
5.	A.B.P. 681/2017	Principal District Judge, Deoghar	-----	Not settled	24.07.18	350.00	
6.	T.S. 13/2017	Sub Judge No. 1	-----	Not settled	21.07.18	350.00	
7.	T.S. 100/2010	Civil Judge IV Deoghar	-----	Not settled	12.07.18	350.00	
8.	T.P. S. No. 113/2018	Civil Judge No. IV, Deoghar	-----	Not settled	12.07.18	350.00	
					Total	9,200.00	

Total Nine Thousand Two Hundred Rupees only.

I Certified that the statement made herein above are true to the best of my knowledge and I believe to be true.

Heena
Prerna Dany
Blisk

checked and verified by

16/8/18

Yours
Kanta Kumari
 (Kanta Kumari)

Mediator Civil Court, Deoghar.

04/8/2018

9200/-